117 Papers, laid

# Support price of groundnut seed and mustard seed

@602. SHRI HARSH DEO MALAVIYA:

#### SHRI HIMMAT SINH;

# SHRI NRIPATI RANJAN CHOUDHURY;

### DR. V. 3. SINGH:

Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) what is the support price per quintal of groundnut seed approved by Government:

(b) what is the support price demanded by the Indian Vanaspati Producers' Association; and

(c) whether Government propose to fix a support price for mustard seed also?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI KRISHNA KUMAR GOYAL): (a) For 1977-78 the Government of India has fixed the support price for groundnut-in-shell of fair average quality at Rs. 160 a quintal.

(b) The Indian Vanaspati Producers' Association has suggested a support price for groundnut at Rs. 200 a quintal.

(c) The matter is under consideration.

12 Noon

### PAPERS LAID ON THE TABLE

Report of the Committee on News Agencies

©Previously Unstarred Question 147 transferred from the 16th November, 1977.

से न्यूज एजेन्सियों के सम्बन्ध में समिति के प्रतिवेदन को एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रख रहा हूं।

[Placed in Library. See No. LT-1201/77].

I. Report (1974) on the working and Affairs of the General Insurance Corporation of India and its subsidiaries.

II. Report (1976-77) on the activities of the Life Insurance Corporation of India and related papers.

# III. Report (year ending June, 1977) of the Board of Directors of the Industrial Finance Corporation of India and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): Sir, I beg to lay on the Table:

I. a copy (in English and Hindi) of the Second Annual Report on the working and affairs of the General Insurance Corporation of India and its subsidiaries for the year ended the 31st December, 1974. [Placed in Library. See No. LT-1236/77].

II. a copy (in English and Hindi) of the Twentieth Annual Report on the activities of the Life Insurance Corporation of India for the year 1976-77, along with the Accounts and the Auditors' Report thereon, under section 29 of the Life Insurance Corporation Act, 1958. Placed in Library. See No. LT-1106/77].

III. a copy (in English and Hindi) of the Twenty-ninth Annual Report of the Board of Directors of the Industrial Finance Corporation of India on the working of the Corporation for the year ended the 30th June, 1977, together with a statement showing the assets and Liabilities of the Corporation as to the close of the year and the Profit and Loss Account for that year, under sub-section (3) of section 35 of the Industrial Finance Corporation Act, 1948. [Placed in Library. See No. LT-1235/77].

## Notifications of the Ministry of Finance (Department of Revenue)

SHRI SATISH AGARWAL; Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue), under section 159 of the Customs Act, 1962, together with the Explanatory Memoranda on the Notification.

(i) G.S.R. No. 1572, dated the 12th November. 1977. [Placed in Library. See No. LT-1182/771.

'(h) G.S.R. No. 701(E), dated the 14th November, 1977. [Placed in Library. See No. LT-1171/77].,

(iii) G.S.R. No. 708(E), dated the 14th November, 1977.

(iv) G.S.R. No. 709(E), dated the 19th November. 1977. [Placed in Library. See No. LT-1182/77 for (iii) and (iv)].

## Central Excise (Twenty-Seventh Amendment) Rules, 1977

SHRI SATISH AGARWAL: Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification No. 322/77/CE. dated the 24th November, 1977 publishing the Central Excise (Twenty-Seventh Amendment) Rules, 1977, under section 37 of the Central Excises and Salt Act, 1944, together with an Explanatory Memorandum on the Notification. [Placed in Library. See No. LT-1173/77].

## Notification of the Delhi Administration

SHRI SATISH AGARWAL: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of following Notifications of the Delhi Administration, under section 72 the Delhi Sales Tax Act, 1975:—

(i) No. F. 4(43)/77-Fin(G), dated the 8th November, 1977. publishing the Delhi Sales Tax (Amendment) Rules, 1977 [Placed in Library. See No. LT-1129/77].

(ii) No. F. 4(55)/77-Fin.(G), dat-ed the Kith November, 1977, pub-lishing the Delhi Sales" Tax (Second Amendment) Rules, 1977. [Place in Library. See No. LT-1181/77

# Notifications of the Ministry of Finance (Department of Revenue)

SHRI SATISH AGARWAL: Sir. I also beg to lay on the Table a cop each (in English and Hindi) of the following Notifications of the Minister of Finance (Department of Revenue. together with Explanatory Memoranda thereon:—

(i) G.S.R. No. 608(E), dated the 12th September, 1977 [Placed in Library. See No. LT-1183/77].

(ii) No. 320/77-CE., dated the 18th November, 1977 [Placed : Library. No. LT-1122A/77.

(iii) G.S.R. No. 712(E), dated the 21st November, 1977. [Placed Library. See No. LT-1183/77].

(iv) No. 323/77-CE, dated the 24ti: November, 1977.

(v) No. 324/77-CE, dated the 24: November, 1977.

(vi) No. 325/77-CE, dated the 24th November, 1977.